

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:140
ANSWERED ON:22.02.2011
MARKET INTERVENTION SCHEME
Kashyap Shri Virender;Thakur Shri Anurag Singh

Will the Minister of AGRICULTURE be pleased to state:

- (a): whether the Market Intervention Scheme envisages protection of the farmers from exploitation;
- (b): if so, the reaction of the Government thereto;
- (c): whether there exist different parameters for sharing costs between the Union Government and the State Governments under the Market Intervention Scheme with respect to the North Eastern States viz-a-viz rest of the States in the country;
- (d): if so, the details and the reasons therefor;
- (e): whether the Union Government proposes to follow the same funding pattern for Hilly States including Himachal Pradesh in view of similar geographical conditions as the North-Eastern States and Himachal Pradesh;
- (f): whether the Union Government proposes to abolish the maximum limit of 25% of the total cost of procurement under the scheme; and
- (g): if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI ARUN YADAV)

- (a) & (b): Yes, Madam. During the last 3 years (2007-08 to 2010-11), the Department has received 32 proposals under Market Intervention Scheme (MIS) from various states. The details of the proposals year-wise, state-wise, are Annexed.
- (c): As per the MIS guidelines, the Central Share of loss is shared between Central and State Government on 50:50 basis. However, in case of North-Eastern States, the loss is shared on 75:25 basis due to its disadvantageous conditions.
- (d): Does not arise.
- (e): No, Madam.
- (f): No, Madam.
- (g): Does not arise.